

2

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.NO. 502/96

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 13th day of March, 1996

Suresh Chand Sharma
s/o Shri R.S.Sharma
r/o C-15, Central Jail,
Staff Quarters,
Tihar Jail
NEW DELHI.

... Applicant

(By Shri Harvir Singh, Advocate)

Versus

1. Lt. Governor of N.C.T. of Delhi
Old Secretariat
New Delhi - 53.

2. Executive Engineer
P.W.D. Dn. XI, N.C.T.
NEW DELHI.

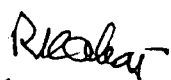
3. Superintending Engineer
(Coordination)
C.P.W.D., I.P.Bhawan
I.P.Estate
NEW DELHI.

... Respondents

.....

O R D E R (Oral)

Learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is ~~granted~~ ^{granted} ~~allowed~~. The application is dismissed as withdrawn.
No costs.


(R.K.AHOOJA)
MEMBER(A)

/RAO/